

NAVY (DISCIPLINE AND MISCELLANEOUS PROVISIONS) REGULATIONS

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): I beg to lay on the Table a copy of the Navy (Discipline and Miscellaneous Provisions) Regulations, 1965, published in Notification No. S.R.O.2E dated the 4th February, 1965, as corrected by Notification No. S.R.O.4E dated the 2nd April, 1965, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-4275/65].

13.01 hrs.

ESTIMATES COMMITTEE

SEVENTY-SIXTH REPORT AND EIGHTY-FIRST REPORTS

Shri A. C. Guha (Barasat): I beg to present the following Reports of the Estimates Committee on the Ministry of Food and Agriculture (Department of Agriculture):—

- (i) Seventy-sixth Report on Indian Agricultural Research Institute, New Delhi; and
- (ii) Eighty-first Report on National Dairy Research Institute, Karnal and Indian Veterinary Research Institute, Izatnagar.

13.01½ hrs.

RE: HALF-HOUR DISCUSSION

(SUPPLY OF SHOES TO MINERS)

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): After we made the request to make this statement, we have received intimation that a notice for raising a half-hour discussion on this subject has been admitted and some time is going to be fixed for that. So, I request that I may be allowed to make the statement at that time.

Shri S. M. Banerjee (Kanpur): We could not follow what he said.

Mr. Speaker: After the government had expressed that desire to make this statement, a notice for a half-hour discussion on this has been received and this point is going to be discussed then. He says that at that time Government will also make this position clear then.

Shri S. M. Banerjee: This is very unjust. The minister was to make a statement and it has come on the order paper also. Simply because there is going to be a half-hour discussion, does it mean he should not make a statement now? If the statement is made now, it will be useful for the half-hour discussion also.

Mr. Speaker: I have made enquiries. The statement is not ready and he cannot make it today.

श्री किशन पटनायक (सम्बलपुर) : मैं स्टेटमेंट को इस लिए जरूरी समझता हूँ कि हाफ-एन-आवर में केवल आधा घंटा ही समय मिलता है, जो कि पर्याप्त नहीं है ।

प्रध्यक्ष महोदय : मिनिस्टर साहब दो दिन के बाद स्टेटमेंट कर दें । हाफ-एन-आवर डिस्कशन बाद में होता रहेगा ।

श्री किशन पटनायक : तो क्या मंत्री महोदय स्टेटमेंट देंगे ?

प्रध्यक्ष महोदय : मैंने तो कह दिया है कि वह देंगे ।

Shri R. K. Malviya: Yes, Sir.

एक माननीय सदस्य : आज ही ।

1304 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF HOME AFFAIRS—contd.

Mr. Speaker: The House will now resume further discussion and voting on the Demands for Grants relating to the Ministry of Home Affairs. Out